

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 2619/1999

New Delhi this the 8th day of December, 1999.

(2)

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SMT. SHANTA SHAstry, MEMBER (A)

S. P. Tewari,
Assistant Engineer,
Vigyan Bhawan Division,
Central Public Works Department,
New Delhi. Applicant

(By Shri Sohan Lal, Advocate)

-Versus-

1. Union of India through
Secretary, Ministry of
Urban Development & Employment,
Nirman Bhawan,
New Delhi.
2. Secretary,
Union Public Service Commission,
Dholpur House,
Shah jahan Road,
New Delhi.
3. Director General of Works,
Central Public Works Department,
Nirman Bhawan,
New Delhi. Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

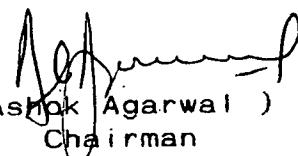
Present application seeks to impugn a draft seniority list dated 20th January, 1999. Applicant has already submitted his representation raising objections to his placement in the seniority list. No decision on the representation has yet been taken. Final seniority list has also not been published.

2. Present application, we find, is filed at a premature stage. The same, in the facts and circumstances, is rejected. It goes without saying

Def

(3)

that it would be open to the applicant to impugn the seniority list by taking all grounds which have been raised in the present application as also other grounds which may become available, after the seniority list is finally published.


(Ashok Agarwal)
Chairman


(Shanta Shastry)
Member (A)

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